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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP No. 116/16	Hearing	397/ 398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARSHIT ATUR 9663309317	Rohit	[Signature]

Counsel for petitioner is present. M/s. N.R. Rao, Advocates, filed vakalat for R-1 Company. Counsel for petitioner reported that he would file memo for withdrawal giving the details as to why the petitioner is seeking permission for withdrawal of the petition.

List it on 21.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)